

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:519

ANSWERED ON:27.02.2013

AADHAAR CARD NUMBER

Adhalrao Patil Shri Shivaji; Adsul Shri Anandrao Vithoba; Dharmshi Shri Babar Gajanan; Yadav Shri Dharmendra; Yaskhi Shri Madhu Goud

Will the Minister of PLANNING be pleased to state:

- (a) Whether the objectives of the Aadhaar scheme and National Population Register are similar;
- (b) if so, whether there is any proposal to merge both the initiatives;
- (c) if not, the reasons therefor;
- (d) whether the Government has received complaints that some fake cards been issued under UIDAI;
- (e) if so, whether the Government has investigated the matter;
- (f) if so, the outcome thereof; and
- (g) the steps taken by the Government to ensure that no Aadhaar card is issued on fake documents?

Answer

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) The Registrar General, India (RGI) is creating a National Population Register (NPR) of persons usually residing in India under the Citizenship (Registration of Citizens and Issue of National Identity Cards) Rules, 2003 read with the Citizenship Act, 1955. The Unique Identification Authority of India (UIDAI), on the other hand, is issuing Unique Identification Numbers (called Aadhaar numbers) to all residents as a developmental initiative.

(b) & (c) UIDAI is enrolling residents through the multiple registrar model. The RGI is one of the Registrars of the UIDAI. The Government has decided that in States where UIDAI has made good progress or where State/UT Governments/Administrations have given commitment for Aadhaar enrolments and are planning to integrate with various service delivery applications, Aadhaar enrolments through non-RGI Registrars will move at full speed. Accordingly, certain States have been specified (Annexure-I) where UIDAI can collect data. It has also been decided that NPR enrolment will continue as envisaged, but if in the course of enrolment, a person indicates that he/she is already enrolled for Aadhaar, the biometric data will not be captured by NPR. Instead the Aadhaar number/enrolment number will be recorded in NPR and the biometric data will be given to the NPR.

(d) to (f) No card is issued under Aadhaar Scheme. Aadhaar is a Unique Identification Number linked to a person's demographic and biometric information. This number is communicated to the resident through a letter. As and when complaints of irregularity in enrolment are received, action is taken. Action taken includes cancellation of such Aadhaars, blacklisting of operators and supervisors and filing police complaints.

(g) UIDAI has prescribed detailed processes for enrolment of residents and also delineated roles of various stakeholders. Registrars have been mandated to deploy verifiers at the enrolments stations to scrutinise documents before enrolment is undertaken.